

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
LOK SABHA**

UNSTARRED QUESTION NO. 3089

TO BE ANSWERED ON 11-07-2019

National Sports University at Imphal

3089. DR. RAJKUMAR RANJAN SINGH:

SHRI G.M. SIDDESHWAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the authorities like a court, an executive council, an academic and activity council, a board of sportstudies and a Finance Committee have been constituted in the National Sports University at Imphal under the Act, 2018 and if so, the details thereof;**
- (b) whether the Vice-Chancellor and other Statutory posts have been created and appointments made and if so, the details thereof and if not, the reasons therefor;**
- (c) whether there is any inspection report on the functioning of the University and progress of construction which do not conform with the Act and if so, the details thereof and the action taken in this regard; and**
- (d) whether the Government would consider to open a sports university in Karnataka and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(KIREN RIJIJU)**

(a): The authorities like Court, Executive Council, Academic and Activity Council, Board of Sports Studies and Finance Committee in National Sports University (NSU), Manipur have not yet been constituted.

(b): The Vice-Chancellor and other statutory posts are provided for in the National Sports University Act, 2018. For the present, Secretary, Department of Sports, Ministry of Youth Affairs and Sports has been

appointed as the Interim Vice-Chancellor of NSU. It has been decided to engage TATA Institute of Social Sciences (TISS) for academic and professional consultancy. TISS would assist the Government for collaboration with expert foreign Universities / Institutions, identification of suitable persons in faculty and managers/leaders etc., so that the best people are appointed to develop NSU into a Sports University of global standard.

(c): NSU has become functional only from 15.01.2018. As of now, there is no inspection report on functioning of NSU.

(d): Sports being a State subject the responsibility for promotion of sports, including opening of Sports University in Karnataka, rests with the State Government. No new NSU is proposed to be set up. NSU being set up at Manipur, Imphal would cater to students and athletes of all States/UTs, including Karnataka.
